

here? Under what clause of the Industrial Policy Resolution have these foreign private companies been permitted to hold shares amounting in one case to Rs. 67 lakhs and in another case to Rs. 16 lakhs in a public sector undertaking? It is an extraordinary thing. No such thing has happened before. A public sector undertaking is allowed to have over 70 or 80 lakhs of rupees worth of shares to be held by private foreign companies which belongs to contain monopolistic international undertakings. How is this done? Is it not a subversion and deliberate violation of the Industrial Policy Resolution to which this Government was a party?

SHRI H. N. BAHUGUNA : The collaboration is with the subsidiary of BTM which has not been identified as involved in the CIA affair. It is true that ITT has been indicated by Mr. Jack Anderson in his papers which have been published. As for the second part, I would like to say, when the British company entered into an agreement, it was at that time that they were given shareholding, which is a very small one, that is, 3.46 per cent of the total share capital of the company.

SHRI INDRAJIT GUPTA : Is it per cent?

SHRI H. N. BAHUGUNA : Yes, 3.46 per cent.

SHRI INDRAJIT GUPTA : Its value is about 60 lakhs.

SHRI H. N. BAHUGUNA : A little more about Rs. 70.30 lakhs. And, so far as the International Corporation, New York is concerned, their value of the share has been 12.7 per cent. Under the Industrial Policy Resolution itself what was indicated was that equity participation of minority type was not prohibited. Therefore, in 1964, when this decision was taken by my predecessor or the Government then it was, to my mind, not a violation. Of course, I say this, subject to what Shri Indrajit Gupta may have to say, he may have something more to say on that.

SHRI INDRAJIT GUPTA : Minority participation was allowed in the public sector?

SHRI S. M. BANERJEE : This matter was discussed here and it was repeatedly pointed out that this foreign company had controlled

the biggest CIA systems. In Chile, it was found they were tapping the telephones of the Prime Minister and the President of the country. They were shunted out from those places. I would like to know as to what the idea behind all these things is. Why do you invite them for the sake of the agreement and so on? Under this agreement who is to rectify whom? Will they rectify themselves or will they rectify the CIA agents? I would like to know whether this agreement will be scrapped even at this later hour.

SHRI A. N. BAHUGUNA : I am not aware of what this House discussed in 1964 when this agreement was entered into. I am not aware of those facts right now.

SHRI S. M. BANERJEE : It is there in the parliamentary records.

SHRI H. N. BAHUGUNA : Right now, I am not aware of them. But one thing that I would like to suggest here is that the ITT had the capacity to do mischief in Chile but it does not have the capacity to do anything here. It was running the whole telecommunication network in Chile; there, they had about 6000 workmen most of whom were Americans and they could have easily involved themselves in such subversive activities. Here there is no capacity for doing that, even this one man whom we have here is going to go in the month of January, 1973. We shall not permit him beyond that point of time.

Schemes for Educated Unemployed in Punjab

*1069. **SHRI RAGHUNANDAN LAL BHATIA :** Will the Minister of PLANNING be pleased to state :

(a) the total amount allotted to Punjab to implement the scheme for providing jobs to the educated unemployed during the year 1971-72; and

(b) how much money has so far been spent thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : (a) and (b). Out of a provision of about Rs. 25 crores in the Central Budget formulating various schemes specially designed to meet the problem of educated unemployed Rs. 35.49 lakhs were allocated for such schemes

to be undertaken by the Government of Punjab Schemewise details of funds allocated and actually released are given in enclosed statement

Statement

S. No.	Ministry/Schemes	(Rs lakhs)	
		Funds	
		Allocated	Actually released
1	2	3	4
1.	<i>Ministry of Education</i> Improvement in the quality of Primary Education	2 14	2 14*
2.	<i>Ministry of Industrial Development</i> Assistance to small entrepreneurs	30 00	30 00*
3	<i>Ministry of Agriculture</i> Agro Service Centres	2 45	Nil
4.	<i>Ministry of Shipping and Transport</i> Advance action on investigation of Road Works for 11th Five Year Plan	0 20	Nil
5.	<i>Ministry of Health</i> Rural Water Supply	0 70	Nil
	Total	35 49	32 14

*Actual expenditure figures are not yet available

SHRI RAGHUNANDAN LAL BHATIA

In view of the fact that there is great un-employment in Punjab, the sum of Rs 35 lakhs is a very meagre sum May I know from the hon Minister whether the Punjab Government have written to the Planning Minister in this regard for the increase of this amount ?

SHRI MOHAN DHARIA These schemes were for the last year For the current year, several schemes have been taken, and the Punjab Government had written to us and had discussed the matter with us, and when we finalised the annual plan for 1972-73, they have been incorporated in the plan

श्री लालजी भाई अध्यक्ष महोदय, मैं आपके माध्यम से जानना चाहता हूँ कि पंजाब में कुल कितने शिक्षित बेरोजगार हैं और उनमें से कितने क्रियान्वित योजना में चल रहे हैं, तथा शेष शिक्षित बेरोजगारों के लिए सरकार कौन-सी योजना बना रही है ?

MR SPFAKER The main question relates only to the total amount allocated to the Punjab Government

श्री लालजी भाई : क्रियान्वित योजना में कितने चल रहे हैं और शेष कितने बेरोजगार हैं उनके लिए सरकार क्या कर रही है, यह मैंने पूछा है।

अध्यक्ष महोदय : जिसका सवाल से सम्बन्ध न हो वह न पूछा करे। यह इस प्रश्न से नहीं उठता।

Experimental Work for Developing Nuclear Power Propulsion for Marine Application

*1070. SHRI SAMAR GUHA Will the Minister of ATOMIC ENERGY be pleased to state

(a) whether the Atomic Energy Commission has undertaken experimental work for developing nuclear power propulsion for marine application in India ; and

(b) is so, the progress so far made ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI